

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM



PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/570/ (IB)/2017  
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : SUMANGALA STEEL PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

Kumarpal R Chopra  
Sandeep Kumar  
K Vijayakumar

Counsel for ~~Respondent~~ <sup>Oppositional Creditor</sup>  
General Manager  
M/s Sumangala Steel (P) Ltd.

**ORDER**

Shri Kumarpal R Chopra, counsel for petitioner present. Shri K Vijayakumar, General Manager of the respondent company present and stated that they are verifying the accounts to negotiate with the petitioner for settling the issue. He sought time for making submissions. Time extended at request. Put up on 22.09.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
Member (Judicial)